

मध्य प्रदेश में बाणिज्यिक सिंचाई योजना के अन्तर्गत कम दरों पर ऊँल की सप्लाई

2708. श्री गंगा चरण बीक्षित : क्या सिंचाई और बिद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में बाणिज्यिक सिंचाई योजना के अन्तर्गत पानी वास्तविक लागत से बहुत कम दरों पर सप्लाई किया जा रहा है।

(ख) यदि हाँ, तो वे स्थान कौन से हैं जहाँ इस योजना के अन्तर्गत पानी सप्लाई किया जा रहा है और इसके परिणामस्वरूप कितना घाटा हो रहा है; और

(ग) क्या इस घाटे की प्रतिपूर्ति केन्द्रीय सरकार द्वारा की जा रही है ?

सिंचाई और बिद्युत् मन्त्रालय में उपमन्त्री (श्री बंजनाथ कुरील) : (क) से (ग) . मध्य प्रदेश सरकार से यह मालूम हुआ है कि जब सरकार द्वारा किए गए कार्यों में से बाणिज्यिक उपयोग के लिए पानी लिया जाता है तो 600 रुपये प्रति मिलियन घनफुट की दर चार्ज की जाती है। बहरहाल, जब उपभोक्ता अपना निजी प्रबन्ध करके उन नदियों से पानी लिफ्ट करते हैं, जिन पर राज्य सरकार ने कोई नियमन या आवर्द्धन कार्य नहीं किए होते, तो उनसे कुछ भी चार्ज नहीं किया जाता।

मध्य प्रदेश में सुकता बांध परियोजना के सम्बन्ध में हुई प्रगति

2709. श्री गंगा चरण बीक्षित : क्या सिंचाई और बिद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के पूर्वी निमाड़ जिले में सुकता बांध परियोजना के अन्तर्गत कितने एकड़ भूमि में सिंचाई सुविधा उपलब्ध कराने का विचार है;

(ख) परियोजना पर अब तक कितना व्यय किया गया है; और

(ग) इसके पूरा होने में कितनी अतिरिक्त राशि की आवश्यकता है ?

सिंचाई और बिद्युत् मन्त्रालय में उपमन्त्री (श्री बंजनाथ कुरील) : (क) से (ग) . मध्य प्रदेश सरकार ने 1968 में 6.32 करोड़ रुपये की लागत पर सुकता परियोजना का प्रस्ताव रखा था। बहरहाल, अक्टूबर, 1969 में उन्होंने सूचित किया कि एक मध्यम स्कीम बनाने के लिए वह इस स्कीम का संशोधन कर रही है। यह संशोधित स्कीम अभी तक राज्य सरकार से प्राप्त नहीं हुई है।

Irregularities in Payments in Railways

2710. DR. MELKOTE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways committed irregularities in the matter of implementation of Payment of Wages Act ;

(b) if so, how many cases of such irregularities were detected during the last three years ; and

(c) the steps taken to rectify the situation and check its recurrence ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Yes ; the number of alleged irregularities which were reported to the Railways by the Central Industrial Relations Machinery under the Payment of Wages Act during the years 1967, 1968, and 1969 was 17635, 14397 and 15673, respectively.

(c) There are instructions to Railways emphasising the need for prompt rectification of all such irregularities as and when reported and to take necessary steps to avoid their recurrence and reduce the incidence of irregularities.

Industries with Foreign Collaboration

2711. SHRI ROBIN KAKOTI : Will the Minister of INDUSTRIAL DEVELOPMENT

be pleased to state the names of various industries established during the period 1967 to 1969 in India with foreign collaboration and foreign grant both in private and public sector Statewise ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : The number of foreign collaboration cases approved by the Government during the period 1967 to 1969 is as below :

1967	183
1968	132
1969	135

Quarterly lists of foreign collaboration cases approved by the Government indicating the name of the Indian party, the name of the foreign collaborator, the item of manufacture and whether a proposal involves foreign capital participation, are given wide publicity and are also published in the Journal of Industry and Trade, copies of which are available in the Parliament Library.

The approval for foreign collaboration which is granted by the Government is only a kind of Letter of Intent indicating the broad terms and conditions which would be acceptable to the Government in an individual case. After obtaining approval for foreign collaboration, further implementation of the scheme rests entirely on the initiative of the parties concerned and it is possible that some of the approvals granted by the Government may either be delayed for various reasons or may not mature at all. Similarly, even after obtaining Government's approval for foreign collaboration in certain cases, the parties may change their minds in regard to the location of the industrial unit. It is, therefore, not possible to indicate at this stage as to how many industrial units have been set up with foreign collaboration, and what their exact locations are, out of the approvals granted during the period 1967 to 1969.

Leased Accommodation to Assistant Permanent Way Inspectors of Northern Railway not provided with Railway Quarters

2712. SHRI HUKAM CHAND KACHWAI : Will the Minister of RAILWAYS be

pleased to refer to the reply given to Unstarred Question No. 7796 on the 28th April, 1970 regarding the quarters for Assistant Permanent Way Inspectors on Northern Railway and state the reasons why suitable leased accommodation is not being provided to Permanent Way Inspectors and Assistant Permanent Way Inspectors who cannot be provided with Railway quarters?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : By and large, Permanent Way Inspectors and Assistant Permanent Way Inspectors, who are amongst the several categories of staff classified as "essential" for the purpose of allotment of staff quarters, have been provided with quarters excepting those against newly created posts. To the extent possible such Permanent Way Inspectors and Assistant Permanent Way Inspectors are provided with alternative accommodation, which may be of a lower type than their entitlement. Wherever this is not possible, construction of quarters for these staff as well as for other categories of "essential" staff not provided with Railway quarters, is undertaken on a programmed basis consistent with the availability of funds. Hiring of private residential accommodation to house such staff, is resorted to only in exceptional cases.

Shortage of Electricity in States

2713. SHRI G. Y. KRISHNAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of States which have reported shortage of electricity in their States ; and

(b) the reaction of Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) Andhra Pradesh, Jammu & Kashmir, Haryana, Punjab, Uttar Pradesh and West Bengal have reported likely power shortages in the year 1971-72.

(b) The Union Government has advised the States to expedite commissioning of power schemes under execution. Wherever feasible, Centre is attempting mitigation of power shortage by arranging power supply from the